

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
Bangalore – 560 009

Central Excise Appeal No. 814 of 2012

(Arising out of Order-in-Original No. 37/2011 dated 27.12.2011
passed by the Commissioner of Central Excise, Bangalore II,
Bangalore.)

**M.S. Chandraprakash, Partner,
M/s. Makam Pharmachem,**

A-281, 6th Main Road, II Stage
Peenya Industrial Estate,
Peenya SSI, Bangalore Urban,
Bangalore – 560 058,
Karnataka.

Appellant(s)

VERSUS

**The Commissioner of Central
Excise, Bangalore II
Commissionerate,**

Central Revenue Buildings,
Queen's Road, P.B.No. 5400,
Bangalore – 560 001.

Respondent(s)

APPEARANCE:

Mr. B.V. Kumar, Advocate, for the Appellant

Mr. H. Jayathirtha, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 05.04.2024.

DATE OF DECISION: 05.08.2024

The appeal is allowed. For order, see order of date in
Central Excise Appeal No. 815 of 2012.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**